## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

	TELD ON 12/02	
PRESENT: SHRI Ch. I	MOHD SHARIEF TARIO	), MEMBER - JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/45/2017	
NAME OF THE PETITIONER(S)	: BRAKES INDIA PVT. LTD.	
NAME OF THE RESPONDENT(S)	: SEI ARJUN POWER PVT LTD & 6 ORS	
UNDER SECTION	: 241/242-	
S.No. Name (in Capital)	Represented by	Signature
ANANT MERATHIA	Connel for R5 a R6	anachil
Dominic S David to P. Giridham	R)	958
Pawom Thebath	R4/87	Panas

## ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for more time to seek instructions from his client. At request, time is enlarged. Put up on **06.03.2018** at **10.30** AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)